

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH**

...

OA No. 290/00158/2015

Date of decision- 30.08.2018

...

**CORAM: HON'BLE SH. A.K. BISHNOI, MEMBER (A)
HON'BLE SMT. HINA P. SHAH, MEMBER (J)**

...

1. Gopal Mathur son of Shri Dau Lal Mathur, aged about 59 years, resident of 19/599, Chopasni Housing Board, Jodhpur, at present employed on the post of Stock Verifier in the office of Senior AFA/W & S, NWR, Jodhpur.
2. R D Meena son of Shri Gokul Ram Meena, aged about 57 years, resident of D-348, Saraswati Nagar, Ist Phase, Basni, Jodhpur, at present employed on the post of Senior Stock Verifier in the office of Senior AFA/W & S, NWR, Jodhpur.

...APPLICANTS

BY ADVOCATE : Mr.J.K. Mishra.

VERSUS

1. Union of India, through General Manager, North Western Railway, Near Jawahar Circle, Jagatpura, Jaipur.
2. Financial Advisor and Chief Accounts Officer, North Western Zone, North Western Railway, Near Jawahar Circle, Jagatpura, Jaipur.
3. Senior Assistant Finance Manager, Traffic Accounts Office, North Western Railway, Jodhpur.

...RESPONDENTS

BY ADVOCATE: Mr. Kamal Dave for R1 to R3.

ORDER (Oral)

...

HON'BLE SMT. HINA P. SHAR, MEMBER (J):-

1. Heard learned counsels for both the parties.
2. It is submitted by the learned counsel for the respondents that Annexure A10 order No.RBE No.156/2016, dated 19.12.2016, the respondents have since taken a decision not to construe the appointment from Accounts Assistant to Accounts Stock Verifier as promotion and as such it would not be reckoned for the purpose of

MACP benefits. It is submitted that the OA may be disposed of in the light of said order.

2. The learned counsel for the applicants submits that the applicants are satisfied with the said decision, but action is yet to be taken to repay the amount recovered from them in the light of the said order.

3. In view of the above submission, this OA is disposed of with a direction to the respondents to decide applicants' claim, including his claim for refund of recovery from them in the light of Annexure A10 order No.RBE No.156/2016 dated 19.12.2016 within a period of six weeks' from the date of receipt of a copy of this order. No costs.

(HINA P. SHAH)
MEMBER (J)

(A.K. BISHNOI)
MEMBER (A)

Dated: 30.08.2018.

'sv'